

12. **Jorhat** Construction of new Terminal Building.
Terminal Building for Boeing 737.
Strengthening of Apron.
Strengthening of Taxi-way.
13. **Mohanbari** Extension /Strengthening of runway and associated pavements—LCN-40.
Departure holding area.
14. **Cochin** Terminal Building.
Extension/Strengthening of Apron and Taxi-way.
15. **Lucknow** Strengthening of Apron and Taxi-way—LCN-40.
16. **Khajuraho** Terminal Building.
17. **Jaiapur** Repair of runway and Taxi-track.
18. **Agra** Extension of Terminal Building.
19. **Patna** Terminal Building.

International Wing of the Domestic Terminal Building.
Strengthening of runway and associated pavements to LCN-40.
Extension of runway.
Acquisition of land for the extension of runway.

Airports being developed for Air-Bus Operations

1. **Trivendrum** (a) Extension/Strengthening of runway and associated pavements to LCN-60.
(b) Terminal Building.
(c) New International Block.
2. **Gauhati** Terminal Building.
Strengthening of runway and associated pavements to LCN-60.
3. **Hyderabad** Terminal Building.
Strengthening of runway and associated pavements to LCN-60.
4. **Dabolim** Semi-permanent Terminal Building.
SH : Arrival Hall.
Strengthening of runway to LCN-60.
5. **Bangalore** Strengthening of runway and associated pavement to LCN-60.

In addition to the above mentioned development works there are proposals to provide/augment the landing and navigational aids as necessary at these airports.

Import Licences

6372. **SHRI PRATAP BHANU SHARMA**: Will the Minister of COMMERCE be pleased to lay statement showing:

(a) how many import Licences were granted by the Deputy Chief Controller of Exports and Imports, Bhopal during 1978-79, 1979-80 and 1980-81 indicating total value of licences for each year; and

(b) out of the above licences, how much in value were granted for small Scale industries, medium and large scale industries for raw material and capital goods?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) Number and value of import licences issued by the Office of the Dy. Chief Controller of Imports and Exports, Bhopal.

No. in actuals
Value : Rs. crores

Year	Number	Value
1978-79	322	48.34
1979-80	447	41.13
1980-81 (upto January, 81)	489	50.15

(b) Value of Actual User import licences issued for (i) raw materials, components, spares and consumables and (ii) capital goods to small scale industrial units and large and medium scale industrial units.

Value : Rs. crores

Year	Small scale industrial units		Large and medium scale industrial units	
	Raw ma- terials etc.	Capital goods	Raw ma- terials etc.	Capital goods.
1978-79	2.94	0.12	42.73	0.55
1979-80	3.56	0.08	34.15	0.78
1980-81 (upto Jan. 81)	4.63	0.24	39.99	1.83

Export incentives to Small, Medium and Large Scale Industries

6373. SHRI PRATAP BHANU SHARMA: Will the Minister of COMMERCE be pleased to state:

(a) how much cash assistance has been given as export incentive to small, medium and large scale industries in Madhya Pradesh by the Bhopal Office of Deputy Chief Controller of Imports and Exports during 1978-79, 1979-80 and 1980-81;

(b) value of total exports done by industries during the above period; and

(c) details of items exported by Madhya Pradesh units?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAMKHAN):

(a) The total cash compensatory support including supplementary cash assistance in lieu of duty drawback paid by the office of the Deputy Chief Controller of Imports and Exports, Bhopal to small, medium and large

scale industries during 1978-79, 1979-80 and 1980-81 is (i) Rs. 1.11, (ii) Rs. 1.10 and (iii) Rs. 3.34 crores, respectively;

(b) The f.o.b. value of exports on which the above cash compensatory support was paid was (i) Rs. 6.55, (ii) Rs. 4.62 and (iii) Rs. 7.70 crores, respectively;

(c) The major items of exports from Madhya Pradesh units were—(1) Engineering and Allied Products, (2) Chemicals and Allied Products, (3) Plastic products, (4) Handicrafts, (5) Woollen carpets, (6) Processed Food etc.

Customs Clearance Agents

6374. SHRI PIUS TIRKEY: Will the Minister of FINANCE be pleased to state:

(a) the number and names with full particulars of the Customs Clearance Agents in India;